

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/2020/8062/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Bobita Kshetry,
Member, MACT, Sonitpur, Tezpur.

Dated Guwahati, the 20th September, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. MACT(S)/730 Dated 19.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.10.2022, 06.10.2022 and 07.10.2022 along with station leave permission, with the official vehicle, at own cost from the morning of 01.10.2022 till the morning of 10.10.2022**, has been granted. The in-charge District & Sessions Judge, Sonitpur, Tezpur shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/8063-8064/A, dated 20.09.2022

Copy to:

1. The District & Sessions Judge, Sonitpur Tezpur.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rao